

has been drawn to the newsitem appearing in the 'Jansatta' of 5th December, 1990 where in it has been stated that some sale organisers are misleading the public by giving attractive advertisements and organising 'sale' of clothes in the name of some famous hosiery mills;

(b) if so, whether the section 36 (A) of the Monopolies and Restrictive Trade Practices Act has been violated by Oswal Fashion House in their advertisement 'Oswal Grand Sale';

(c) whether the Government have conducted any high level enquiry in this regard;

(d) if so, the details thereof; and

(e) if not, the name of the agency to whom the Government have entrusted the work of conducting enquiry and the outcome thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) and (b). The Monopolies and Restrictive Trade Practices Commission have ordered an investigation to be conducted by the Officers of the Director (Research) to find out whether any unfair trade practice has been indulged by the organisers of the 'sale'. The Commission being a quasijudicial body is empowered to take necessary action in the matter under the provisions of the MRTP Act.

(c) to (e). Does not arise.

[English]

Security on Gomati Express

1674. SHRI G.M. BANATWALLA: Will the PRIME MINISTER be pleased to state:

(a) whether Gomati Express was halted by miscreants near Aligarh on 8 December,

1990 and some people were dragged out and killed;

(b) if so, details thereof alongwith the security arrangements made in the train on that day; and

(c) the steps taken to prevent the recurrence of such incidents on trains in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRISUBODH KANT SAHAY): (a) and (b). The Government of Uttar Pradesh have informed that on 8th December, 1990 at about 12-07 hours, a mob stopped train No. 2419 UP Gomati Express by placing Cement sleepers at Home signal of Aligarh Station in Tundla-New Delhi section. The mob killed 4 persons and injured 5 persons. The train was being escorted by one Head constable and 4 constables, two of whom were armed. A case has already been registered under the relevant criminal law.

(c) Government Railway Police provides escorts on Super Fast/ Mail/Express Trains according to the local conditions and requirements. Railway Protection Force also assists the Government Railway Police in this task as and when necessary.

The Railway authorities hold co-ordination meetings with the Government Railway Police authorities of various States for ensuring proper escorting of passenger trains. As and when any deterioration is noticed in the law and order situation in any particular area, the matter is taken up with the concerned police authorities.

Death of female children

1675. SHRI R.N. RAKESH: Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "1.5 m. girls die before age one" published in the 'Indian Express' dated 4 October, 1990.

(b) if so, the details of facts and figures in this regard including the estimated cases of birth and death of female children during the last three years, year-wise and State-wise; and

(c) the reasons for female deaths and the corrective measures taken to save their precious lives?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) Yes, Sir.

(b) Details in relation to Major States for years 1985, 1986 and 1987 are given in the

statement below.

(c) The steps taken/proposed to be taken to further reduce infant mortality rate inter-alia include 100% immunization of all infants and pregnant women, intensification and universalisation of Maternal and Child Health Programmes, like control of Acute Respiratory Infections, prophylaxis against nutritional anaemia and propagation of Oral Rehydration Therapy to combat dehydration due to diarrhoea. It is also proposed to further strengthen the health infrastructure and undertake training of traditional birth attendants to promote safe delivery. Due emphasis will continue to be given on breast feeding, proper weaning practices and supplementary nutrition under Integrated Child Development Scheme. Specific area Development Projects for bringing about qualitative & quantitative improvement in the health delivery system has been undertaken in States/Districts with high infant mortality.

STATEMENT

Infant Mortality Rates by Sex India and Major States 1985-1987

| States | 1985 | | 1986 | | 1987 | |
|------------------|------|--------|------|--------|------|--------|
| | Male | Female | Male | Female | Male | Female |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| Andhra Pradesh | 86 | 79 | 83 | 80 | 80 | 77 |
| Assam | 116 | 105 | 110 | 107 | 103 | 100 |
| Bihar | 104 | 107 | 95 | 107 | 99 | 104 |
| Gujarat | 97 | 99 | 104 | 110 | 90 | 105 |
| Haryana | 78 | 93 | 77 | 93 | 79 | 95 |
| Himachal Pradesh | 77 | 92 | 89 | 87 | 77 | 87 |
| Jammu & Kashmir | 97 | 71 | 84 | 79 | 74 | 69 |
| Karnataka | 72 | 67 | 77 | 70 | 79 | 71 |
| Kerala | 34 | 28 | 26 | 27 | 27 | 28 |

| States | 1985 | | 1986 | | 1987 | |
|----------------|------|--------|------|--------|------|--------|
| | Male | Female | Male | Female | Male | Female |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| Madhya Pradesh | 123 | 122 | 123 | 112 | 122 | 118 |
| Maharashtra | 68 | 68 | 54 | 63 | 73 | 59 |
| Orissa | 137 | 126 | 134 | 110 | 137 | 113 |
| Punjab | 67 | 76 | 62 | 75 | 60 | 66 |
| Rajasthan | 107 | 109 | 103 | 111 | 97 | 107 |
| Tamil Nadu | 80 | 83 | 74 | 86 | 70 | 82 |
| Uttar Pradesh | 132 | 153 | 131 | 133 | 126 | 128 |
| West Bengal | 80 | 67 | 76 | 67 | 73 | 68 |
| INDIA | 96 | 98 | 96 | 97 | 95 | 96 |

Source : RGI SRS 1985, 1986, 1987 (Statement 30)